GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3334 ANSWERED ON:12.12.2014 INFRASTRUCTURE DEVELOPMENT OF MUMBAI Patil Shri Sanjay(Kaka) Ramchandra;Raut Shri Vinayak Bhaurao;Shewale Shri Rahul Ramesh

Will the Minister of FINANCE be pleased to state:

(a) The details of the funds allocated by the Government for development of infrastructure in Mumbai during the last three years;

(b) Whether the Government has received representations requesting that Thirteen Finance Commission should recommend substantial provision for improving Mumbai's infrastructure; and

(c) If so, the details thereof and the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (Shri Jayant Sinha)

(a) Government had released funds amounting to ? 75 crore in 2011-12 & ? 160.50 crore in 2013-14 to Government of Maharashtra towards funding of Mumbai Metro to enhance transport infrastructure in Mumbai. ? 9.57 crore have also been provided for development of infrastructure in Mumbai as Additional Central Assistance under UIG (Urban Infrastructure & Governance) as part of `Jawaharlal Nehru National Urban Renewable Mission`.

Total funds released to Government of Maharashtra during last three years for infrastructure development under various schemes of `Jawaharlal Nehru National Urban Renewable Mission` are indicated below: -

(RS. Crore) S.No Scheme 2011-12 2012-13 2013-14 1 ACA under UIG (Urban Infrastructure & Governance) 786.07 371.34 231.42 2 ACA under UIDSSMT (Urban Infrastructure Development 354.55 156.03 621.04 for Small & Medium Towns) 3 ACA under BSUP (Basic Services to Urban Poor) 314.42 120.71 180.75 4 ACA under IHSDP (Integrated Housing & Slum Development) 52.14 260.89 163.07 Total 1507.18 908.97 1196.28

(b) The Thirteenth Finance Commission had received a memorandum from the & Government of Maharashtra which inter alia, included demand for providing

(c) support for development of Mumbai's infrastructure to develop Mumbai as a International Finance Centre. The representation given by Government of Maharashtra was considered by the Thirteenth Finance Commission in its deliberations.